

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Manipur
2.	State Population as per census 2011	28,55,794 lakh
3.	No. of Districts in the State/UT	16
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. V. Vumlunmang, IAS, Designation: Principal Secretary (Health & Family Welfare), Commissioner of Food Safety
5.	Contact details & e-mail	Address: Govt. of Manipur , Room No. 233, Old Secretariat, Imphal, -795001 Tel: 0385-2450149 Fax: Email: manipurfssa@gmail.com
6.	Name of Nodal Officer and contact details	Name: Sh. Ch. Sanajaoba Meitei Address: FTL, RD Wing Complex, LAmphel, Medical Directorate-795004, Manipur Tel: Fax: Email: sanajaoba1568@gmail.com
7.	Number of DO	Full Time: 10 Part Time: Nil
8.	Number of AO	16
9.	Number of FSO	Full Time: 14 Part Time: 8
10.	Status of State Food Laboratories	Total Number- 2 Number of functional laboratories- 1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 1415 Offline: 754
14.	Food Business Units registered till date	Online: 10372 Offline: 4297
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	16
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	Yes

ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)

19.	Number of food samples collected	388
20.	Number of food samples analyzed	388
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	56
22.	Number of cases launched against FBOs	Adjudications- 16 Criminal Court-
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 12 penalty is imposed
		Amount of Penalty raised- Rs. 6,89,000
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-